

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/4/2016
NAME OF THE PETITIONER(S) : Lammertz Industrienadel GmbH
NAME OF THE RESPONDENT(S) : Altek Lammertz Needles Limited and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) T.V.P. Sai Vihari
for Chandra Sekhar M

Counsel for
Petitioner

T.V.P. Sai Vihari

2. C. PRASANNA VENKATESH

Counsel for
Respondents

[Signature]

ORDER

Shri T V P Sai Vihari, proxy counsel representing counsel for petitioner present and reported that the counsel could not attend due to personal inconvenience. Shri C Prasanna Venkatesh, counsel for respondents present and filed objections in the counter by serving a copy to the other side. Time extended at request. Both the parties are directed to make their submissions regarding the report of valuer by the next date of hearing. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Mohd. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)